

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

15. C.P.(IB)-54(MB)/2020

CORAM:

**SMT. ANURADHA BHATIA
HON'BLE MEMBER (T)**

**SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2023**

NAME OF THE PARTIES: OnlineFayda.com
V/s
Television Home Shopping Network Ltd

APPEARANCE :

FOR THE OPERATIONAL CREDITOR : Absent

FOR THE CORPORATE DEBTOR : Adv. Allan David

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **25.04.2023** for hearing.

Sd/-
ANURADHA BHATIA
Member (Technical)
09.03.2023
Sushil

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)